

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/166/2019-Judl./Part-1/376 Dated Shillong, the 16th August, 2021

It is hereby notified to all concerned that all cases listed for today and tomorrow, i.e 16th and 17th August, 2021, shall stand adjourned until further orders.

By order,

JOINT REGISTRAR(LISTING)

Memo No. HCM.III/166/2019-Judl./Part-1/376 -A Dated Shillong, the 16th August, 2021

Copy to :

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
7. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
8. The Registrar(Administration), High Court of Meghalaya, for favour of kind information.
9. ✓ The Central Project Co-ordinator, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
10. The Assistant Solicitor General, for favour of kind information.
11. The President/Secretary, High Court Bar Association, Shillong for kind information
12. The President/ Secretary, Bar Associations of all districts for kind information.
13. All Court Masters, High Court of Meghalaya, for kind information.
14. Notice Board.
15. Office File.

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